

23rd October, 1992.

[Placed in Library. See No. L.T.-2693/92].

- (ix) The Wild Life (Protection) Amendment Ordinance, 1992 (No. 20 of 1992) promulgated by the President on the 23rd October, 1992.

[Placed in Library. See No. L.T., 2694/92].

- (2) A copy of the Leaders of Opposition in Parliament (Allowances, Medical and other Facilities) Amendment Rules, 1992 (Hindi and English versions) published in Notification No. G.S.R. 745(E) in Gazette of India dated the 27th August, 1992 under sub-section (3) of Section 10 of the Salary and Allowances of Leaders of Opposition in Parliament Act, 1977.

[Placed in Library. See No. L.T.-2695/92.

**Railways Red Traffic (Amendment) Rules, 1992 Memorandum of understanding between Indian Railway Construction Co. and Ministry of Railways for 1992-93 etc. etc.**

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MALLIKARJUN): I beg to lay on the Table:-

- (1) A copy of the Railways Red Tariff (Amendment) Rules, 1992 (Hindi and English versions) published in Notification No. G.S.R. 275 in Gazette of India dated the 6th June, 1992 under section 199 of the Indian Railways Act, 1989.

[Placed in Library. See No. L.T.-2696/92].

- (2) A copy each of the following papers (Hindi and English versions):-

- (i) Memorandum of Understanding between the Indian Railways

Construction Company Limited and the Ministry of Railways for the year 1992-93.

[Placed in Library. See No. L.T.-2697/92].

- (ii) Memorandum of Understanding between the RITES and the Ministry of Railways for the year 1992-93.

[Placed in Library. See No. L.T.-2698/92].

*Annual Report, Audited Accounts and Review on the working of the Indian Institute of Advanced Study, Shimla for 1990-91 and a Statement showing delay in laying these papers etc.*

THE DEPUTY MINISTER OF THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPARTMENT OF EDUCATION AND DEPARTMENT OF CULTURE) (KUMARI SELJA): I beg to lay on the Table:-

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Institute of Advanced Study, Shimla, for the year 1990-91 along with Audited Accounts.

- (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Indian Institute of Advanced Study, Shimla, for the year 1990-91.

- (2) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

[Placed in Library. See No. L.T.-2699/92].

- (3) (i) A copy of the Annual Report (Hindi and English versions) of the Sahitya Academiq, New Delhi, for the years 1990-91 along with Audited Accounts.

[Kumari Selja]

13.16 hrs.

- (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Sahitya Academi, New Delhi, for the year 1990-91.

- (4) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (3) above.

[Placed in Library. See No. L.T.-2700/92].

13.15 hrs.

SICK INDUSTRIAL COMPANIES  
(SPECIAL PROVISIONS) AMENDMENT  
BILL

**As passed by Rajya Sabha**

[English]

SECRETARY GENERAL: Sir, I lay on the Table the Sick Industrial Companies (Special Provisions) Amendment Bill, 1992, as passed by Rajya Sabha.

13.15 1/2 hrs.

COMMITTEE ON SUBORDINATE  
LEGISLATION

**Sixth Report**

[Translation]

SHRI SOMNATH CHATTERJEE (Bolpur): Sir, I beg to present Sixth Report (Hindi and English versions) of the Committee on Subordinate Legislation.

COMMITTEE ON GOVERNMENT  
ASSURANCES

**Eighth Report**

[Translation]

DR. LAXMINARAYAN PANDEYA (Mandsaur): Sir, I beg to present Eighth Report (Hindi and English versions) of the committee on Government Assurances. -

13.16 1/2 hrs.

RAILWAY CONVENTION COMMITTEE

**Second Report**

[English]

SHRI M. BAGA REDDY (Medak): I beg to present Second Report (English and Hindi versions) of the Railway Convention Committee on 'Purchase of Electric Locomotives from M/s ABB, Switzerland by the Indian Railways!'

13.17 hrs.

DELHI MUNICIPAL CORPORATION  
(AMENDMENT) BILL\*

[English]

THE MINISTER OF HOME AFFAIRS (SHRI S.B. CHAVAN): I beg to move for leave to introduce a Bill further to amend the Delhi Municipal Corporation Act, 1975.

MR. DEPUTY SPEAKER: The question is:

"That leave be granted to introduce a Bill further to amend the Delhi Municipal Corporation Act, 1975."

*The Motion was adopted*